



HIGH COURT OF TRIPURA AGARTALA

F. 6(21)-HC/2021 [Bulk Proc. eTender]/2853

Dated, Agartala, the 31st January, 2022

e-TENDER CANCELLATION NOTICE

The Hon'ble High Court is pleased to cancel the "*Request for Proposal of Supply, Commissioning, Installation, Testing & Maintenance of Studio based VC System with Display Unit & Recorder for the High Court of Tripura & its District Courts through empanelment of vendors under eCourts Project Phase-II*" floated in the State Tender Portal vide no. F. 6(21)-HC/2021 [Bulk Proc. eTender]/HW-01 dated 27-09-2021.

Fresh Tender Notice in this regard is likely to be published very soon. Interested bidders are advised to visit the e-Procurement Portal of the Government of Tripura/ *Website* of the High Court of Tripura.

By order,

(S. Chakraborty)
Registrar (Admn., P & M)
High Court of Tripura
(Tender Inviting Authority)